

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 5603/2024

REKHA SINGH

Appellant(s)

VERSUS

THE STATE OF UP & ORS.

Respondent(s)

Date : 07-01-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE JOYMALYA BAGCHI
[IN CHAMBERS]

For Appellant(s) : Mr. Ajay Kumar Singh, AOR

For Respondent(s) : Ms. Srishti Singh, AOR
Mr. Syed Mehdi Imam, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Death certificate in respect of respondent no. 2 is placed on record.
2. Registry to process the matter for listing before the Court for further orders.

(KANCHAN CHOUHAN)
SENIOR PERSONAL ASSISTANT

(PREETHI T.C.)
ASSISTANT REGISTRAR